

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
SPECIAL BENCH (COURT – II)

Item No. 210
(IB)228(PB)/2018

IA-3775/2023, IA-4101/2022 IA-2833/2022
C.A 1342/2019 IA-08/2023

IN THE MATTER OF:

Relan Buildwell Pvt. Ltd.

... **Applicant/Petitioner**

Versus

Kaliber Associates Pvt. Ltd.

... **Respondent**

Under Section: 7 of IBC, 2016 (Liq.)

Order delivered on 13.09.2023

CORAM:

SH. ASHOK KUMAR BHARDWAJ,
HON'BLE MEMBER (J)

SH. L. N. GUPTA,
HON'BLE MEMBER (T)

PRESENT:

For the Liquidator : Mr. Mohan Lal Jain

For the Applicant : Adv. Gayatri Nandwani, Adv. Mudita Sharda for
BDR Builders, Adv. Anirbarn Bhattacharya, Adv.
Rajeev Chowdhary

For the Respondent : Adv. Shambo Nandy for Respondent 36 in C.A
1342/2019, Mr. Abdhesh Chaudhary and Ms.
Geetanjali Setia counsels for Non Applicant no. 6
& 7, Adv. Sandeep Bhuraria, Adv. Monish
Surendran, Adv. Juvas Rawal and Adv. Arinjay
Singh for Respondent No. 25 and Respondent No.
30 in I.A 2833/2022, Mr. Arush Khanna and Mr.
Vaibhav Mehra (Advocates for R-44 N.S Global
Pvt. Ltd), Mr. Rohit Choudhry Advocate for Non-
Applicant No.27 in IA 2833 of 2022

ORDER

Due to paucity of time, the matter is re-notified to 31.10.2023.

Sd/-

(COURT OFFICER)